

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1776 IA

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 4th April, 2019.

Sub: **Restricted holiday along with station leave permission.**

Ref:- Your Letter No. DJN/2052, dtd. 02.04.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 17.04.2019 along with station leave permission, from the evening of 12.04.2019 till the morning of 20.04.2019, has been granted/rejected.

The Addl. District & Sessions Judge No. 1, Nagaon and in his absence the senior most Judicial officer would remain in-charge of your Court & office during your absence on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1777 IA, dated 04.04.19
Copy to:-

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Ratgo